

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 254 of 2012

Dated : 9th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr.Pawan Upadhyay
Mr. Jayesh Gaurav

Counsel for the Respondent (s): Mr. Anand K. Ganesan &
Ms.Swapna Seshadri for R.1

ORDER

We have heard Mr. Anand K. Ganesan, the learned counsel for the Respondent No.1 for some time.

Post the matter for further hearing on **07.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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